

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/422/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding officer/Member, MACT,
Nalbari.

Dated Guwahati the 16th November, 2020.

Sub: **Station leave permission.**

Ref:- No MACT/N/267 dated 11.11.2020.
Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. morning to evening of 14.11.2020. The District & Sessions Judge, Nalbari and in her absence the Judicial officer who will be in charge of the Court and office of the District and Sessions Judge, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/4222-A, dated 16.11.2020

Copy to:

1. The District & Sessions Judge, Nalbari .
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdas